

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**M.A. No.60/1682/2018
O.A. No.60/779/2016**

Date of decision: 03.4.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Gian Chand son of late Sh. Puran Ram, resident of House No.12, Block D, Shivalik Vihar, Naya Gaon, Mohali-160103. Group C.

**... APPLICANT
VERSUS**

1. Chandigarh Administration through Home Secretary, U.T. Secretariat, Sector 9, Chandigarh-160009.
2. Director Food & Supplies & Consumer Affairs, U.T. Sector 17, Chandigarh-160017.
3. Accountant General(A&E) U.T. Sector 17, Chandigarh-160017.

... RESPONDENT

PRESENT: Sh. Suresh Verma, Advocate.
Sh. Navmhoit Singh, Advocate.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the respondents produced a copy of order dated 22.03.2019, whereby they have complied with order of this Court by extending all the benefits as admissible to the applicant. Learned counsel for the applicant conceded the fact. Order is taken on record.
2. In view of the above, this M.A. is disposed of as having been satisfied.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 03.4.2019.
Place: Chandigarh.

‘KR’